

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 02
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors.

.... Applicant/petitioner

v.

Vardhman Estates & Developers Pvt Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 15.03.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. H.C SURI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner : Mr. Vaibhav Tyagi, Adv.

ORDER

An order against the same corporate debtor has been reserved in CP No. (IB)-1555(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on the date when the order is to be pronounced.


Sd/-

(H.C Suri)
Member(T)


Sd/-

(Dr. Deepti Mukesh)
Member(J)